

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA

CAUSE LIST DATED: 22.06.2020

CIVIL CASES	
I Session	II Session
<u>ARGUMENTS</u>	<u>ARGUMENTS</u>
1. MA 17/2018	1. OS 231/2012
2. OS 79/2014	2. OS 101/2013
3. RA 31/2018	3. OS 131/2010
4. OS 409/2013	4. OS 1479/2009
5. OS 231/2013	5. OS 1581/2009
6. OS 66/2010	6. OS 351/2013
7. RA 79/2016	7. RA 47/2015
8. RA 25/2017	8. RA 15/2019
<u>HEARING</u>	9. MA 9/2018
9. OS 183/2014	10. MVC 613/2015
10. OS 5/2011	<u>JUDGMENT</u>
	1. MC 51/2016

Prl. Senior Civil Judge,
Nelamangala.

NOTE:-

1. All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 22-06-2020**

Morning Session

Afternoon Session

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	O.S 76/1997	Arguments	11.	O.S 275/2010	Arguments
2.	O.S 104/1997	Arguments	12.	O.S 35/2014	Arguments
3.	O.S 21/2014	Arguments	13.	O.S 401/2015	Arguments
4.	O.S 407/2018	Arguments	14.	Misc 19/2012	Arguments
5.	Ex 10/2013	Arguments	15.	O.S 77/2015	Hearing
6.	O.S 569/2012	Hearing	16.	O.S 335/2015	Hearing
7.	O.S 55/2013	Hearing	17.	O.S 59/2016	Hearing
8.	O.S 355/2013	Hearing	18.	O.S 351/2016	Hearing
9.	O.S 483/2013	Hearing	19.	O.S 441/2016	Hearing
10.	O.S 549/2013	Hearing	20.	O.S 151/2017	Hearing